

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI




(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/169/2016
NAME OF THE PETITIONER(S) : Arti Meenakashi Muthiah
NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T.K. Bhaskar Priyadarshini Akhil Keerthi	Counsel for Petitioner	
2. Santhana Krishnan	Counsel for respondent	
3. M. Karitha Suzana	Counsel for Respondents	

ORDER

Counsels for both the parties are present. This matter will be taken up along with TCP/163/16. Put up on **09.11.2017 at 10.30 A.M.**

- sel -
MEMBER (TECHNICAL)
ghk

- sel -
MEMBER (JUDICIAL)